

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Contempt Case (AT) No.15 of 2020 in**  
**Company Appeal (AT) (Ins) No.847 of 2019**

**IN THE MATTER OF:**

**Anurag Nirbhaya**

**...Appellant**

**Versus**

**Girish Agarwal & Anr.**

**...Respondents**

**For Appellant:            Mr. Syed Sarfaraz Karim, Advocate**

**For Respondents:        Mr. Anirudh Gupta and Shri Ashish Gupta,  
Advocates (Contemnors 1 and 2)**

**ORDER**  
**(Virtual Mode)**

**13.04.2021**            List the Contempt Case on 31<sup>st</sup> May, 2021.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Dr. Alok Srivastava]  
Member (Technical)

*rs/md*